

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 13 OF 2017

AND

APPEAL NO. 219 OF 2017 & IA No. 105, 106 of 2019

Dated : 1st February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 13 OF 2017

Indian Wind Power Association (IWPA)

.... Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Adishree Chakraborty

Counsel for the Respondent(s) : Mr. S. Venkatesh for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-3

Ms. Vaishnavi V.

APPEAL NO. 219 OF 2017 & IA No. 105, 106 of 2019

M/s Green Energy Association

.... Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Samarth Kashyap for R-1

Mr. Nitin Gaur
Mr. R.K. Thukral for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **04-04-2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/vg